

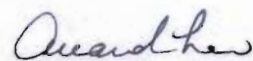
**No.9/2/2010 Coord (RTI)  
Government of India  
Ministry of Corporate Affairs**

5<sup>th</sup> floor, A-Wing, Shastri Bhavan,  
Dr. Rajendera Prasad Road,  
New Delhi-110001.

Dated: 20<sup>th</sup> August, 2013

**OFFICE ORDER**

In partial modification of this Ministry's Office order of even number dated 28<sup>th</sup> Jan., 2103 2013 in terms of section 19(1) of the Right to Information Act, 2005, **Shri Arun Kumar, Director** is hereby designated as **First Appellate Authority** for **R & A Division, MCA** in place of Smt. Sibani Swain, Economic Adviser with immediate effect and until further orders.



**(A. H. Agarwal)**

**Under Secretary to the Government of India**

To

**Sh. Arun Kumar,  
Director, R & A Division,  
Paryavaran Bhavan, CGO Complex  
New Delhi.**

Copy to:-

1. PS to Minister for Corporate Affairs,
2. Sr. PPS to Secretary
3. PPS to Addl. Secretary.
4. PPS to JS(R)
5. PS to JS (MK)
6. PPS to JS (SP)
7. EA/Adviser (Cost)
8. All Officers and Sections in the Ministry of Corporate Affairs.
9. All Regional Directors/Registrar of Companies/Official Liquidators.
10. E-Governance Cell with a request to upload the Office Order on the website.